

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 08 /58/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: Yatin Shirodkar Vs. M/s Vimal Management
Services Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 58(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner(s):	Mr. Bhuvan Gugnani, Advocate		
	For the Respondent(s):	Mr. Kunal Godhwani, Advocate Mr. Sidhant Virmani, Advocate		

ORDER

Reply has been filed by the Respondent seeking condonation of delay.
This application is allowed and their reply is taken on record.

Be listed for final arguments on 12th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)